

**DIVISION BENCH**

**ITEM NO.115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.62/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>INDIAN TURPENTINE &amp; ROSIN CO. LTD V/S IFCI LTD</b>
<b>UNDER SECTION</b>	<b>252, SCHEDULE 8 OF IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

NONE

*: For the Petitioner*

Sh. Om Prakash Misra with  
Sh. Mithilesh Kumar Pandey, Advs.

*: For the Res. No.1*

**ORDER**

- 1.** Ld. Counsel, Sh. Om Prakash Misra representing the Respondent No.1 informed that the Ld. Counsel, Sh. Rakesh Kumar Singh for the Petitioner is not available today.
- 2.** On the other hand, Ld. Counsel, Sh. Mithilesh Kumar Pandey representing the Respondent No.1 states that he has recently been engaged, and therefore seeks two weeks time to file Vakalatnama.
- 3.** In view of the above situation, the matter is adjourned for further hearing on 25<sup>th</sup> July, 2024.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**13<sup>th</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*